

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.11.2020 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1007 of 2020	Ankit Suresh Wadhwa Vs. Bank of India	Reema Khorana	
2.	Comp. App. (AT) (Ins) No. 1009 of 2020	MSTC Ltd. Vs. Supriyo Kumar Chaudhuri and Ors.	Prashant Agrawal	
3.	Comp. App. (AT) (Ins) No. 1010 of 2020	Pravin R Navandar Vs. Deepak Anant Pednekar and Ors.	Diwakar Maheshwari	
4.	Comp. App. (AT) (Ins) No. 1011 of 2020	Power Grid Corporation of India Ltd. Vs. Summit Binani	Ranjitha Ramachandran	Misha

## **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 944 of 2020	Mohan Lal Jain In the capacity of Liquidator of Kaliber Associates Pvt. Ltd. Vs. Lalit Modi & Ors.	Anirban Bhattacharya	Sumesh Dhawan
6.	Comp. App. (AT) (Ins) No. 265 of 2020	Ankit International Sole Proprietorship of Arun Jain Vs. Unitech Machines Ltd. Through Resolution Professional Vivek Raheja	Rahul Gupta	Divya Gottani-R1 Snigdha Singh-R2 Vivek Raheja-RP
7.	Comp. App. (AT) (Ins) No. 715 of 2020	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal

8.	Comp. App. (AT) (Ins) No. 778 of 2020	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreyash U Lalit	P. K. Mittal
9.	Comp. App. (AT) (Ins) No. 804 of 2020  (With Defects)	Kaustuv Ray Vs. State Bank of India & Anr.	Sreenita Ghoshdastidar	P. V. Dinesh-R1 Aman Varma-R2
10.	Comp. App (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	
11.	Comp. App (AT) (Ins) No. 899 of 2020	Nakul Bharana (Erstwhile Director of Corporate Debtor) Vs. Anil Kohli (Appointed IRP for The Corporate Debtor) & Ors.	Apoorv Agarwal	Abhirup Dasgupta Abhishek Anand-R1 Nalin Kumar-R2 Prachi Johri-CoC

#### For Hearing

12.	Comp. App. (AT) (Ins) No. 1069- 1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2 Rakesh Tiwari-R3 Rahul Kumar-R4
13.	Comp. App. (AT) (Ins) No. 521 of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan	Sidhartha Barua-R1 Satya Devi-R2 Alamuri-IRP
14.	Comp. App. (AT) (Ins) No. 597 of 2020	HEC Infra Projects Ltd. Vs. Jyoti Ltd.	Mihir Lakhi	Varsha Banerjee

**12:00 Noon**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

#### For Hearing

15.	Comp. App. (AT) (Ins) No. 628 of 2020  <b>Part Heard</b>	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia-R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava-R4
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>16.</b>	Comp. App. (AT) (Ins) No. 1398 of 2019  <b>Part Heard</b>	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Mrinali Prasad-R2 Nipun Gautam-RP
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**02:30 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>17.</b>	Comp. App. (AT) (Ins) No. 785 of 2020  <b>Part Heard</b>	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd.	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**